

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 120
(IB)-1879(ND)/2019**

Under Section: 7 of IBC.

In the matter of:

Om Logistics Ltd.

....Applicant

Vs.

Bandex Prototyping India Pvt. Ltd.

....Respondent

Order delivered on 17.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

ORDER

List on 27.04.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

